

(d) whether Government propose to pass on the entire 50 per cent loan assistance of World Bank; and

(a) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The World Bank have extended an IDA credit of \$ 138 million for the Bombay Urban Development Project, by an agreement dated 1st March, 1985. THE IDA credit is intended to finance about 58% of the project cost, net of taxes and duties.

(b) to (e). In accordance with the prevailing norms and guidelines, additional central assistance, representing 70% of disbursements by the World Bank is being made available to Government of Maharashtra. These norms are applied uniformly to all externally aided projects, and it is not proposed to make an exception in the case of the Bomay Urban Development project.

Irregularities in Group Housing Societies

4034. SHRI S.M. GURADDI :

SHRI SHANTILAL PATEL :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that there had been a number of charges of irregularities against some of the group housing societies in the capital;

(b) if so, the details of the charges made; and

(c) the number of societies against whom action has been taken so far ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) Charges made generally fall under following categories :

1. Mismanagement including failure in following the provisions of the Delhi Cooperative Societies Act,

1972 and Rules/Bye-laws and orders/directions issued by Government authorities.

2. Rift in management/parallel management.

3. Misappropriation/Embezzlement of funds.

(c) In 28 societies inspection u/s 54/ inquiry U/s 55 of the Delhi Cooperative Societies Rules 1973 have been ordered. In 6 societies enquiry U/s 59 of the said Rules have been ordered to fix the responsibility of embezzlement misappropriation of funds. In 11 societies the management has been removed and Administrator appointed and in 50 societies winding up/liquidation proceedings have been initiated.

[Translation]

Parks in Resettlement Colonies in Delhi

4035. SHRI BHARAT SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether most of the parks in the resettlement colonies of Delhi are in a dilapidated condition; and

(b) if so, the action being taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : Yes, Sir.

(b) MCD has reported that plantation of 67350 trees and shrubs has already been done in the resettlement colonies. Estimates for other development and improvement works of the parks are under preparation. In addition earth filling work in low lying-parks of Nand Nagri has been taken in hand.

[English]

Financial Assistance by UNICEF

4036. SHRIMATI D.K. BHANDARI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether UNICEF has been providing financial assistance to several countries for expanded programme of immunization;